

W.P.(C).No. 2746 of 2016

30.11.2016 one is present on behalf of the petitioner even on revised call.

Sri S.K. Nayak, learned Senior Counsel appearing for opposite party no.2 is present.
List it after two weeks.

(VINEET SARAN)
CHIEF JUSTICE

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(Dr. B.R. SARANGI)

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JUDGE